

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:33
ANSWERED ON:22.11.2011
DEVELOPMENT OF TOWNS AND CITIES
Choudhry Smt. Shruti

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a proper development strategy is required in the country for its growing towns and cities;
- (b) if so, the details worked out so far in each State including Haryana and the funds allocated for this purpose; and
- (c) the demands still pending with the Government from each State in this regard and the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Yes, Madam. The Urban Population in Indian cities is growing at a rapid pace. The increasing Urban Population imposes tremendous pressure on Urban basic services and infrastructure. To address the problem, Government has launched Jawaharlal Nehru National Urban Renewal Mission (JnNURM) on 03-12-2005. Under the Urban Infrastructure & Governance (UIG) Sub-Mission of JnNURM, the Government has taken up reforms driven and fast track development of 65 select cities across the country. All other Towns and Cities are eligible for funding under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) scheme of the Mission. The Mission seeks to ensure sustainable development of these cities by focusing on efficiency in urban infrastructure, service delivery mechanisms, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens. A sum of Rs.31,500 crore has been allocated as Additional Central Assistance (ACA) for sanctioning of projects under UIG of JnNURM for the Mission period of seven years, beginning from 2005-06. Details of assistance provided to the States/Cities under UIG including Haryana is Annexed.

(c): Most of the States and Cities under UIG of JnNURM have exhausted their allocation except few States viz. Bihar, Jharkhand, Goa, Punjab and West Bengal. Detailed Project Reports (DPRs) submitted by the State found in conformity with the guidelines of UIG of JnNURM are considered by the Central Sanctioning and Monitoring Committee (CSMC) for approval subject to their technical appraisal and availability of funds.